(b) The Industry has been urged to maintain the price level, and wherever prices have been put up by the mills, to bring them back to the level prevalent at the beginning of the year.

Submission of statements by Ministers regarding their assets

716. SHRI VITHAL GADGIL; SHRI GULAB RAO PATIL: SHRIMATI SUSHILA SHAN. KAR ADIVAREKAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether all the Members of present Council of Ministers at the Centre have submitted to him the statements about their assets and that of their spouses, minor sons and unmarried daughters; and
- (to) if not, what is "the numbered Ministers who have not submitted the statements to that effect?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) and (b) All the Cabinet Ministers, and 21 out of 24 Ministers of State have submitted statements containing details of their assets and liabilities, and busi. ness interests,, as required by the Code of Conduct for Ministers.

Shooting by security forces in Long-tlai village, Mizoram

- 717. SHRI LALBUAIA: Will the Minister of HOME AFFAIRS be pleas ed to state;
- (a) whether it is a fact that the security forces surrounded a house at Longtlai Village, in Mizoram, in the night of the 2'9th May, 1977 and shot at the inmates from outside killing the owner of the house and wounding others; and
- (b) whether Government have in. stituted any enquiry into the incident; if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The shooting incident resulting in the death of one person and injuries to two others took place when a security forces patrol surrounded a house in which some tax-collectors for the underground Mizo National Front were alleged to be hiding.

to- Questions

(b) Yes, Sir. Investigations are in progress.

Involvement of Central Ministers in instigating violence in Tamil Nadu and Karnataka

- 718. SHRI KALP NATH RAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a report which ap_ peared in the 'Hindu' of the 5th November, 1977 containing an allegation by Shri M. Kalyanasundaram, M.P. to the effect that certain Central Ministers were involved in instigating and abetting violence in Tamil Nadu and Karnataka in the wake of Shrimati Indira Gandhi's visit to these States; and
- (b) if so, what is Government's re. action thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The allegation is totally unfounded. In fact, the statement attributed to Shri M. Kalyanasundaram,, M.P. in the report published **in** the 'Hindu' of 5th November, 1977 also does not allege the involvement of any Central "Ministers in instigating and abetting violence in Tamil Nadu and Karnataka in the wake of Smt. Indira Gandhi's visit to these States.

Decline in industrial production

- 719. SHRIMATI SAROJ KHAP ARDE: Will the Minister of INDUS. TRY be pleased to state:
- (a) whether it"is a fact that growth of industrial production is gradually on the decline;